

**GOVERNMENT OF INDIA  
NEW AND RENEWABLE ENERGY  
LOK SABHA**

UNSTARRED QUESTION NO:4924  
ANSWERED ON:23.04.2015  
PROJECTS UNDER JNNSM  
Singh Shri Dushyant

**Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:**

- (a) whether there were alleged irregularities in the allotment of projects under the first phase of the Jawaharlal Nehru National Solar Mission (JNNSM) and if so, the details thereof;
- (b) whether any investigation was conducted into this matter and if so, the details and the outcome thereof ;
- (c) whether the projects allotted to these companies were cancelled in the light of the outcome of the investigation;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the remedial measures taken by the Government to check such irregularities in the allotment of subsequent projects?

**Answer**

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a)&(b): An article appeared in the magazine "Down to Earth" dated 1-15 Feb. 2012 in which allegation where made about violation of the guidelines for allocation of Grid Connected Solar Thermal Projects under Batch – I, Phase – I of JNNSM. The Government had appointed an inter-Ministerial Committee comprising of representatives from Ministry of New and Renewable Energy, Ministry of Power and Ministry of Corporate Affairs to look into it. Based on the report submitted by the committee and its recommendations, suitable provisions have been made in the subsequent tenders.

(c): No, Madam.

(d): The projects are governed by the provisions of the Power Purchase Agreement signed between NTPC VidyutVyapar Nigam Ltd. (NVVN) and the developer.

(e): Committee gave certain suggestions for further improvement of guidelines for allocation of Solar Projects. Modifications in the guidelines have been made in line with these suggestions for subsequent tenders.